

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1948/2013

PREM KISHORE. & ORS.

Appellant(s)

VERSUS

BRAHM PRAKASH . & ORS.

Respondent(s)

Date : 29-03-2023 This appeal was called on for pronouncement of judgment today.

For Appellant(s)

Mr. Mohan Pandey, AOR

M/S. Mukesh Kumar Singh And Co., AOR

Mr. Pawan Sharma, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Jeetendra Kumar, Adv.

Mr. Narendra Kumar Goyal, Adv.

Ms. Kajal Rani, Adv.

Mr. Kunwar Siddharth Singh, Adv.

Mr. Ashutosh Chaturvedi, Adv.

Mr. Chandrakant Sukumar Sarkar, Adv.

Ms. Amita, Adv.

Mr. Prashant Agarwal, Adv.

Mr. Sumit Chauhan, Adv.

For Respondent(s)

Mr. Ajay Kumar Talesara, AOR

Mr. Jamshed Bey, Adv.

Mr. Tejasvi Srivastava, Adv.

Mr. Ekansh Bansal, Adv.

Mr. Sarfaraz Karim, Adv.

Mrs. Renu Bhandari Singhal, Adv.

Mr. Mudit Talesara, Adv.

Mr. Parvinder Chauhan, Adv.

- 1 Hon'ble Mr Justice J B Pardiwala pronounced the judgment of the Bench comprising Hon'ble Mr Justice Sudhanshu Dhulia and His Lordship.
- 2 The appeal is allowed in terms of the signed reportable judgment.
- 3 There shall be no order as to costs.
- 4 Pending application(s), if any, shall stand disposed of.

(MANISH ISSRANI)
COURT MASTER(SH)

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(SIGNED REPORTABLE JUDGMENT IS PLACED ON THE FILE)